

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1157  
ANSWERED ON:09.12.2003  
RATIO OF OFFICER AND STAFF  
VILAS BABURAO MUTTEMWAR

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) Whether there is any fixed ratio between the number of group `A` Officers and the subordinate staff;
- (b) if so, the ratio prescribed for the post of Under Secretary/Deputy Secretary/Director/Joint Secretary/Additional Secretary/Special Secretary/Secretary;
- (c) whether this ratio is being observed in all the Ministries/Departments and other Government offices; and
- (d) if not, whether prior clearance from the Departments of Personnel and Finance is required and the exceptional conditions prescribed for such relaxation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.(SHRI HARIN PATHAK)

(a): The Central Secretariat Service has been recently restructured with following strength of Group `A` as well as Group `B` officers:

Director	:	110	Group `A`	
Deputy Secretary	:	330		,,
Under Secretary	:		1400	
Section Officer	:		3000	Group `B`
Assistant	:	4904		,,

(b): The number of posts in Group `A` within a Ministry/Department/Office depends on the functional requirements and/or administrative necessity.

(c): Does not arise in view of reply against (b) above.

(d): Creation of post(s) is done in consultation with Ministry of Finance and Department of Personnel in accordance with the extant instructions in this behalf.